

liabilities of the erstwhile SDFC and meeting some the erstwhile commitments on behalf of the Government of India.

(b) and (c) No, Sir. The actual sanctions to the shipping and fishing sectors during the last three years are as under

Year	(Rs. in Crores)	
	Shipping	Fishing
1993-94	571.81	29.93
1994-95	550.20	23.16
1995-96	557.48	15.00

SCICI has recovered Rs. 354.50 crores (against Rs. 464.11 crores outstanding as principal as on 2.4.1987 and Rs. 500.21 crores disbursed subsequently) as principal and Rs. 170.67 crores on account of interest from both shipping and fishing companies assisted by erstwhile SDFC till 1995-96.

Sugar Mills under BIC

474 SHRI RAJIV PRATAP RUDY : Will the Minister of TEXTILES be pleased to state

(a) whether sugar mills under the British India Corporation (BIC) are incurring heavy losses and have been declared sick;

(b) if so, the details of the working and operational losses suffered by the each sugar mills under BIC during the last three years; and

(c) the steps taken by the Government to revive these mills?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA) : (a) There are no sugar mills under the administrative control of the British India Corporation. However, the Cawnpore Sugar Works Ltd. in which BIC holds about 47% share has been incurring losses and has been declared sick by the Board for Industrial and Financial Reconstruction.

(b) As reported by the company the details of losses suffered by four units of Cawnpore Sugar Works Ltd. during the last three years are as follows :

Unit	(Rs. in lakhs)		
	1993-94	1994-95	1995-96
Marhowrah	(-)150.00	(-) 212.00	(-) 357.00
Gauri Bazar Factory	(-) 153.00	(-) 312.00	(-) 321.00
Padrauna Factory	(+) 752.00	(+) 540.00	(-) 209.00
Kathkuiyan Factory	(+) 165.00	(-) 5.00	(-) 306.00

(c) Since the company is not a Public Sector Undertaking, the Central Government has not prepared any revival plan to its rehabilitation. The revival of Cawnpore Sugar Works Ltd. is presently under consideration of the BIFR.

Investment Policy of FIPC

475 SHRI ANNASAHIB M.K. PATIL : Will the Minister of INDUSTRY be pleased to state

(a) whether Foreign Investment Promotion Council (FIPC) have reviewed the investment policy in power, Telecom Infrastructure and real estate sector with a view to identify and work out strategies to get more investment from developed countries like U.S.A. and Japan.

(b) if so, the details thereof.

(c) the details of marketing strategies worked out by FIPC for the new policy package; and

(d) the present status of the policy changes effected/ proposed and results thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d) The FIPC has been constituted to facilitate Foreign Direct Investment (FDI) into India by undertaking promotional activities. This will involve identification of the countries and regions from which FDI would flow and also of the sectors and projects in India which would be suitable for such foreign investment.

Seizure of Foreign Currency

476 SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state

(a) whether foreign currency worth Rs. 2.70 crore was seized at Indira Gandhi International Airport recently.

(b) if so, the details thereof; and

(c) the arrests made so far in this regard?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c) Yes, Sir, the officers of Customs Preventive, IGI Airport, New Delhi intercepted a passenger on the night of 1st November, 1996 and recovered foreign currencies of different countries, in various denominations equivalent to Rs. 2,70,91,602/- concealed in readymade garments packed in a suitcase. The passenger was proceeding to Bangkok by Thai Airways Flight No. 315. Investigations have revealed involvement of two more persons in the case. All the three persons have been arrested.

ODA Assistance from Japan

477 DR KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state

(a) the year since when his Ministry has been receiving Official Development Agency (ODA) assistance from Japan.

(b) the amount of ODA assistance is being received from the above country during the current financial year; and

(c) the manner in which the ODA assistance is being utilised?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The Government of India has been receiving Official Development Assistance (ODA) from Japan since 1958.

(b) and (c). Amount of ODA to be provided by the Government of Japan during the current financial year is Yen 132,746 million for the following projects.

S No.	Name of Project	Million Yen
1	Northern India Transmission System Project	8.497
2	West Bengal Transmission System Project	11.087
3	Umiam Hydro Power Station Renovation Project	1.700
4	Tuirial Hydro-Electric Power Station Project.	11.695
5	Simhadri Thermal Power Station Project	19.817
6	Delhi Mass Rapid Transport System Project	14.760
7	Calcutta Transport Infrastructure Development Project.	10.679
8	Eastern Karnataka Afforestation Project	15.968
9	Tamil Nadu Afforestation Project	13.324
10	Kerala Water Supply Project	11.997
11	Rajghat Canal Irrigation Project	13.222

Mismanagement in Central Bank of India

478. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware of the mismanagement and non-utilisation of assets by Central Bank of India in and around Mumbai resulting in huge financial losses; and

(b) if so, the action being taken against the officials found guilty and steps proposed to be taken in the matter to make up the losses?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b) Central Bank has reported that most of the assets owned by the Bank in and around Mumbai have been put to proper use except for a premises in Belapur area which is in partial use due to non-availability of infrastructural facilities. With a

gradual improvement in transportation and communication facilities the Bank is in the process of shifting some of the administrative departments to this premises. Steps such as construction of residential flats, leasing out some portion of the premises, etc. are also being taken by the Bank to make full use of the premises.

[Translation]

World Bank Loan

479. SHRI N.J. RATHWA :
SHRI RADHA MOHAN SINGH :
SHRI O.P. JINDAL :
SHRIMATI SUSHMA SWARAJ :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank President had visited the various regions of the country during October 1996 and held discussion with various high level officials of the Government.

(b) if so, the details of the discussions held in various meetings during his tour.

(c) the areas in which the World Bank President offered more assistance, and the number of cases in which assistance was sought and the number of projects in which he had taken a decision to cancel them; and

(d) India's total debt to the World Bank as on date and the total interest being paid to the World Bank annually on this debt?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). During his visit to India in Oct. 1996 the World Bank President had toured the states of Maharashtra, Karnataka and Orissa as well as New Delhi and had extensive consultations with the Prime Minister, Finance Minister, Agriculture Minister, Chief Ministers of the states and other ministers and senior Govt. Officials at both State and Central levels. Discussions with the Bank President focussed on issues such as ongoing World Bank Projects in the Country, the future pipeline of the World Bank assistance, how to improve utilization on ongoing projects and on Indian economy. The World Bank President was requested by the States as well as the Centre to provide assistance in areas such as power, agriculture, social and Infrastructure sectors. The World Bank agreed to support investments in infrastructure, fiscal adjustment, poverty alleviation, social, agriculture sectors and for private sector development.

(d) India's total external debt liability to World Bank including IDA was US \$ 25802.225 million as at the end of Sept., 96. The total interest paid to World Bank was US \$ 902 million during 1995-96.